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**JOINT/SELECT COMMITTEE  
REPORTS OF LEGISLATIVE  
ASSEMBLY -1931**

**The Steel Industry (Protection) Bill**

3624 (4)  
30-3 17

Act & Bills section

FB-60, PLB

List of Reports of Select or Joint Committees  
Presented in the Legislative Assembly in 1931.

Serial No.	Short title of the Bill.	Date of presentation.	Remarks.
1.	The Indian Merchant Shipping (Amendment) Bill.	11.2.31.	
2.	The Gold Thread Industry (Protection) Bill.	11.2.31.	
3.	The Steel Industry (Protection) Bill.	11.2.31.	
4.	The Indian Press Bill.	21.9.31.	

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LEGISLATIVE ASSEMBLY.

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We, the undersigned, Members of the Select Committee to which the Bill to provide for the modification of certain import duties relating to fostering and development of the steel industry in British India was referred, have considered the Bill and have now the honour to submit this our Report, with the Bill annexed thereto.

2. We do not propose that any amendment should be made in the Bill.

3. The Bill was published in the Gazette of India, dated the 31st January, 1931.

4. As the Bill has not been altered it does not require re-publication, and we recommend that it be passed as introduced.

MD. YAKUB.

G. RAINY.

E. F. SYKES.

HARBANS SINGH.

SATYENDRANATH SEN.

S. G. JOG.

*The 9th February, 1931.*

[AS RECOMMENDED BY THE SELECT COMMITTEE.]

A

## BILL

TO

*Provide for the modification of certain import duties relating to the fostering and development of the steel industry in British India.*

WHEREAS it is expedient to remove the existing inequality of tariff treatment as between manufacturers in British India and manufacturers abroad of certain articles made of iron or steel :

AND WHEREAS it is expedient, in pursuance of the policy of discriminating protection of industries in British India with due regard to the well-being of the community, further to provide for the fostering and development of the steel industry by increasing the import duty leviable on certain railway materials made of iron or steel ;

It is hereby enacted as follows :—

1. This Act may be called the Steel Industry (Protection) Act, 1931.  
Short title.
2. In the Second Schedule to the Indian Tariff Act, 1894, there shall be made the amendments specified in the Schedule to this Act. VIII of 1894.  
Amendment of Second Schedule to Act VIII of 1894.

## THE SCHEDULE.

(See section 2.)

*Amendments to the Second Schedule to the Indian Tariff Act, 1894.*

## 1. In Item No. 61,—

- (a) in the third sub-item, the word “ rivets ” shall be omitted ; and
- (b) in the fifth sub-item, the brackets, words and figures “ (see Nos. 63 and 150) ” and the words “ and fastenings therefor other than tie-bars ” shall be omitted.

2. In Item No. 63, the words “ fish bolts and nuts,” and the words “ switches, crossings and the like materials made of alloy steel ” shall be omitted.

3. For Item No. 145, the following items shall be substituted, namely :—

“ 145	IRON OR STEEL BOLTS AND NUTS, including hook-bolts and nuts for roofing and fish bolts and nuts.	Rs. 2-4-0 per cwt.
145A	IRON OR STEEL RIVETS . . .	Rs. 2 per cwt.”

## 4. In Item No. 150,—

- (a) in sub-item B, for the words “ Switches and crossings and the like materials not made of alloy steel, including switches and crossings and the like materials ”, the words “ Switches and

crossings including stretcher bars and other component parts, and switches and crossings including stretcher bars and other component parts" shall be substituted ;

- (b) in sub-item C, the words "and keys and distance pieces and the like for use with such sleepers" shall be omitted ;
- (c) in sub-item D, after the word "Spikes" the words and brackets "(other than dogspikes)" shall be inserted ; and
- (d) the following sub-items shall be added, namely :—

" E.	Dogspikes . . . . .	Rs. 2-4-0 per cwt.
F.	Gibs, cotters, keys, distance pieces and other fastenings for use with iron or steel sleepers.	Rs. 2 per cwt."

GOVERNMENT OF INDIA.  
LEGISLATIVE ASSEMBLY  
DEPARTMENT.

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Report of the Select Committee on the  
Bill to provide for the modification of  
certain import duties relating to the  
fostering and development of the  
steel industry in British India, with  
the Bill as recommended.